

(ii) Council for the Institutes of Technoic

12.18 hrs.

THE MINISTER OF STATE OF THE
MINISTRIES OF EDUCATION AND
CULTURE AND SOCIAL WELFARE
(SHRIMATI SHEILA KAUL): I beg to
move:

MATTERS UNDER RULE 377

MR. SPEAKER: SHRI H. N. BAHU-
GUNA:

"That in pursuance of Section 31(2)
(k) of the Institutes of Technology Act
1961, the members of this House do
proceed to elect in such manner as the
Speaker may direct two members from
among themselves to serve as members
of the Council established under Sec-
tions 31(1) of the said Act."

(i) *Re.* financial crises being faced by
sugarcane growers in the country, special-
ly in U.P. and North Bihar.

MR. SPEAKER: The question is:

"That in pursuance of Section 31(2)
(k) of the Institutes of Technology
Act, 1961, the members of this House
do proceed to elect in such manner as
the Speaker may direct two members
from among themselves to serve as
members of the Council established
under Section 31(1) of the said Act."

The motion was adopted.

श्री हेमवती नन्दन बहुगुणा : अध्यक्ष
महोदय, मैं यह शुगरकॉन के सिलसिले में
पढ़ रहा हूँ। मैं इस स्थिति में पढ़ रहा
हूँ कि जब कि राव साहब सुन नहीं रहे
हैं और आजाद साहब चले गए हैं।

अध्यक्ष महोदय : आप सुना तो दें।

श्री हेमवती नन्दन बहुगुणा : यह
377 है। वे अभी भी ध्यान नहीं दे
रहे हैं आपस में बातें कर रहे हैं।
हां काम प्रणव मुखर्जी जी का जरूर है
क्योंकि उनको रुपया रीलीज करना है।

अध्यक्ष महोदय : दोनों ही सुनें।
इनके भी मतलब की बात है।

It concerns him also.

श्री हेमवती नन्दन बहुगुणा : मैं
प्रणव मुखर्जी जी का भी ध्यान दिलाता
हूँ।

संसदीय कार्य, खेल तथा निर्माण और
आवास मंत्री (श्री बूटा सिंह) : आप
ही के बारे में एक्शन ले रहे हैं।

SHRI H. N. BAHUGUNA: I am gra-
teful. यदि राव साहब मेरी बात का यहीं
पर जवाब दे दें तो बड़ी मेहरबानी होगी।

SHRIMATI PRAMILA DANDAVATE
(Bombay North-Central): Statement un-
der rule 377 is not replied.

12.17 hrs.

SUPPLEMENTARY DEMANDS FOR
GRANTS (GENERAL), 1982-83

THE MINISTER OF FINANCE (SHRI
PRANAB MUKHERJEE):

"I beg to present a statement (Hindi
and English versions) showing Supple-
mentary Demands for Grants in respect
of the Budget (General) for 1982-83."

12.17 1/2 hrs.

DEMANDS FOR EXCESS GRANTS
(GENERAL), 1980-81

THE MINISTER OF FINANCE (SHRI
PRANAB MUKHERJEE):

"I beg to present a statement (Hindi
and English versions) showing Demands
for Excess Grants in respect of the
Budget (General) for 1980-81."